

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi

.... Petitioner/Applicant

v.

Praveer Construction Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 03.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

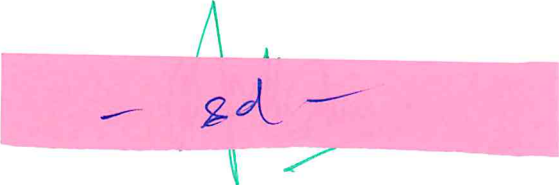
Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Ankit Sharma Advocates

ORDER

IA-3273/2021

This is an application filed for the extension of liquidation period, the same is extended.

IA-3273/2021 stands disposed of.



(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)